PROF. MADHU DANDAVATE : That is not the, way to conduct the House.

SHRI SATYASADHAN CHAKRA. BORTY : It is not the way to conduct the House.

21.35 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Foreign Contribution (Regulation) Amendment Bill, 1984, which has been passed by the Rajya Sabha at its sitting held on the 25th August, 1984." FOREIGN CONTRIBUTION (REGU-LATION) AMENDMENT BILL

As passed by Rajya Sabha

SECRETARY-GENERAL : Sir, I lay on the Table of the House the Foreign Contribution (Regulation) Amendment Bill, 1984, as passed by Rajya Sabha.

MR. DEPUTY SPEAKER : The House stands adjourned to re-assemble on Monday, the 27th August, 1984 at 1100 a.m.

21.36 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Monday, August 27 1984/ Bhadra 5, 1906 (Saka).

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